

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Review Petition(Civil) No.1325/2000 in SLP(Civil)No.16440/1998

DALIP SINGH

Petitioner (s)

VERSUS

STATE OF PUNJAB

Respondent (s)

( With Appln(s). for c/delay in filing review petition and office report )

Date : 31/01/2001 This Petition was listed in Chambers today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL  
HON'BLE MR. JUSTICE V.N. KHARE

By Circulation@@  
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UPON perusing the papers, the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T....J.R

The review petition is dismissed on the ground of delay.

(D.P. WALIA)  
Court Master

(S.L. GOYAL)  
Court Master

(Signed order is placed on the file)

.PA  
.....L.....I.....T.....T.....T.....T.....T.....T.....T....J.R  
.PL58

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

Review Petition (Civil) No.1325 of 2000@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC  
in@@

CC  
Special Leave Petition (Civil) No. 16440 of 1998@@  
CC

Dalip Singh ..Petitioner

vs.

State of Punjab ..Respondent

ORDER@@  
CCCCC

.SP2

There is an inordinate delay of 749 days in filing the review petition which has not been explained satisfactorily. Accordingly, the review petition is dismissed on the ground of delay.

.SP1

.....J.  
(B.N. KIRPAL)

.....J.  
(V.N. KHARE)

New Delhi,  
January 31, 2001.

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